

[TO BE PUBLISHED IN THE GAZETTE OF INDIA, EXTRAORDINARY, PART-II, SECTION-3, SUB-SECTION (i)]

GOVERNMENT OF INDIA
MINISTRY OF FINANCE
(DEPARTMENT OF REVENUE)
(CENTRAL BOARD OF EXCISE AND CUSTOMS)

Notification No. 108/ 2016-Customs (N.T.)

New Delhi, the 11th August, 2016

G.S.R. ... (E).- In exercise of the powers conferred by clause (a) of sub-section (2) of section 157 of the Customs Act, 1962 (52 of 1962), the Central Board of Excise and Customs hereby makes the following regulations further to amend the Import Manifest (Aircraft) Regulations, 1976, namely: -

1. (1) These Regulations may be called the Import Manifest (Aircraft) Amendment Regulations, 2016.

(2) They shall come into force on the date of their publication in the e-gazette of India.

2. In the Import Manifest (Aircraft) Regulations, 1976 (hereinafter referred to as the said regulations), in regulation 5, -

(a) for sub-regulation (1), the following shall be substituted, namely:-

“(1) The passenger manifest shall be delivered within fifteen minutes of the closure and departure of the flights from the port of embarkation outside India.”;

(b) for sub-regulation (2), the following shall be substituted, namely:-

“(2) The manifest shall be transmitted electronically to the Indian Customs either in flat file format or in United Nations/ Electronic Data Interchange for Administration, Commerce and Transport Passenger List Advance Passenger Information (UN/EDIFACT PAXLST API) message format as per Annexure.”;

(c) in sub-regulation (3), after the word “concerned”, the following words shall be inserted, namely:-

“Principal Commissioner of Customs or”.

3. In the said regulations, after regulation 5 and before FORM I, the following Annexure shall be inserted, namely:-

“ANNEXURE

(i) Flat File Naming Convention:

The structure of file name will be as below:- **160401PJFKDELBY161.api** where

160401	6 digit scheduled Arrival date in YYMMDD format
P/C	P for PAX and C for Crew
JFK	Departure Airport Code (Last Leg port)
DEL	3 character destination airport code (DEL=Delhi)
BY	2/3 digit IATA carrier code
161	3/4 digit IATA flight number
.api	File extension

(ii) File structure Details:

One file structure will contain a complete manifest for Pax/Crew of a particular flight. Separate file for Crew and PAX for each flight needs to be sent.

(iii) Field Details / Description:

S. No.	Field Description	Length	Type	Remarks
1.	Flight Carrier Code	3	Character	IATA Carrier Code
2.	Flight Number	4	Number	3/ 4 digit numeric
3.	Flight Scheduled Departure Date	8	Character	YYYYMMDD
4.	Flight Scheduled Departure Time	4	Character	HHMM
5.	Flight Actual Departure Date	8	Character	YYYYMMDD
6.	Flight Actual Departure Time	4	Character	HHMM
7.	Flight Scheduled Arrival Date	8	Character	YYYYMMDD
8.	Flight Scheduled Arrival Time	4	Character	HHMM
9.	Flight Last Leg Port Outside India	3	Character	IATA Airport Code
10.	Flight First Arrival Port in India	3	Character	IATA Airport Code
11.	Number of Crews in flight	4	Number	0 for PAX file
12.	Number of PAX in flight	4	Number	0 for Crew file
13.	PNR	10	Character	Passenger Name Record Locator
14.	Pax/Crew Serial Number	4	Number	Running Serial Number within the file
15.	Pax/Crew Status	1	Character	T=Transit, D=Disembarking

16.	Pax/Crew Type	3	Character	CRW=Crew PAX=Passenger
17.	Document Type	2	Character	P=Passport, O=Others
18 #	Document Number	20	Character	Passport Number/ Unique ID Number for other travel documents
19	Document Expiry Date	8	Character	YYYYMMDD
20.	Document Issue Country	3	Character	3-char Country Code
21.	Pax/Crew Name	100	Character	As appears in Passport / other travel document
22.	Pax/Crew Date of Birth	8	Character	YYYYMMDD
23.	Pax/Crew Nationality	3	Character	3-char Country Code
24.	Pax/Crew Gender	1	Character	M/F
25.	Pax/Crew Embark Airport	3	Character	IATA Airport Code
26.	Pax/Crew Disembark Airport	3	Character	IATA Airport Code
27.	Pax/Crew Disembark Address	40	Character	Address of PAX at Disembarking country (e.g. House / Flat No, Street etc.)
28.	Pax/Crew Disembark City	35	Character	Airport Name of Disembarking City
29.	Pax/Crew Disembark Postal Code	9	Character	Postal Code of Disembark address
30	Pax/Crew Disembark Country	3	Character	3-char country code of disembarking country
31.	Pax/Crew Residential Country code	3	Character	3-char country code
32.	Subsequent Place / Port of Call within the Country	3	Character	IATA Airport Code
33.	Crew Other Document Code	2	Character	Only in case of CREW, For License code L
34.	Crew Other Document Number	20	Character	CREW License Number
35.	Crew Other Document Expiry Date	8	Character	Date of expiry of License in YYYYMMDD format
36.	Crew Other Document	3	Character	3-char country code where license has been

	Issue Country			issued
37.	Crew Type	3	Character	3-char CREW type as mentioned in UN/EDIFACT
38.	Pax/ Crew Home Address	70	Character	Address of Home place (e.g. House/Flat No, Street name and number etc.)
39.	Pax/ Crew Home City	70	Character	Home city name
40.	Pax/ Crew Home State	70	Character	Home State name
41.	Pax/ Crew Home Country	3	Character	3-char country code
42.	Pax/ Crew Birth Place	70	Character	Address of Birthplace (e.g. House/Flat No, Street name and number etc.)
43.	Pax/ Crew Birth City	70	Character	City name of birth place
44.	Pax/ Crew Birth State	70	Character	Birth place State name
45.	Pax/ Crew Birth Country	3	Character	3-char country code of birth address
46.	Visa Number	15	Character	Visa Number as in Travel Document
47.	Pax/Crew Visa Issue Date	8	Character	YYYYMMDD
48.	Pax/Crew Visa Issue Place	50	Character	VISA issue place
49.	EDIFACT Version Number	10	Character	Version Number of US/UN EDIFACT
50.	EDIFACT Release Number	10	Character	Release Number of US/UN EDIFACT
51.	Carrier Contact Information	50	Character	Name of the nodal officer of the carrier to contact
52.	Carrier Contact Number	50	Character	Phone numbers of the contact person
53.	Carrier Contact Fax	50	Character	FAX numbers of the contact person

#The passport number is not mandatory for some countries viz. currently for Nepal and Bhutan and in those cases ‘O’(other) value to be mentioned in the document type and Unique Document number be provided.

- Each data element should be separated by ‘|’ (pipe line) in the record (Total 53 no. of ‘|’ should be there in each record)
- In case of value not available for a specific data element, null value (not space) should be given.
- Each record for PAX should be in a single line, no line separator is required.

Example of structure of file for PAX only

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BY|161|20160401|1010|||20160402|0745|LHR|DEL|0|160|HK256
L|20|D|PAX|P|A12345678|100401|GBR|JOHNDSON|750506|GB
R|M|JFK|DEL||||||||||||||||||||||JMARTIN|911127468823|||

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(iv) For furnishing the information in United Nations/ Electronic Data Interchange for Administration, Commerce and Transport Passenger List Advance Passenger Information (UN/EDIFACT PAXLST API) message format, airlines/ carriers may refer WCO/IATA/ICAO passenger list message (PAXLST) implementation guide. (www.wcoomd.org).”.

4. In the said regulations, for FORM-II, the following FORM shall be substituted, namely:-

“FORM II
(See regulation 3)
PASSENGER MANIFEST

Owner or Operator.....Marks of Nationality and Registration.....
 Flight No. Date
 Point of embarkation..... Point of disembarkation.....
 (Place and Country) (Place and Country)

“I. Flight information:	For use by owner or operator only	For official use only
a. airline carrier code and flight number		
b. departure airport		
c. scheduled departure date and time		
d. actual departure date and time *		
e. arrival airport		
f. scheduled arrival date and time		
g. subsequent port of call within the country		
h. number of crew in flight		
i. number of passengers in flight		
II. Passenger information:		
a. serial number in the manifest		
b. status; whether transiting or disembarking		
c. name of the passenger		
d. gender		
e. date of birth		
f. nationality		
g. address in the country of primary residence		
h. place of birth		
i. address of birth *		
III. Journey information:		
a. journey start airport		
b. destination airport		
c. passenger name record locator		
d. address in India*		
e. residence country code*		
IV. Travel document information:		
a. document type		
b. document number		
c. expiry date		
d. country of issue		
V. Crew related information		
a. crew other document code*		
b. crew other document number*		

c. crew other document expiry date*		
d. crew other document issue country*		
e. crew type*		
VI. Visa related information for foreigners		
a. visa number *		
b. visa issue date*		
c. place of issue*		
VII. Message related information		
a. EDIFACT version number		
b. EDIFACT release number		
c. Carrier contact information		
d. Carrier contact number		
e. Carrier contact fax		
Prepared by.....Page.....of.....pages.”		

***The data fields with (*) mark are not mandatory.**

[F. No. 520/12/2009-CusVI]

(B. Konthoujam)
Under Secretary to the Government of India

Note: The principal regulations were published in Part I, Section 3, Sub-section (i) of the Gazette of India, Extraordinary, *vide* notification under G.S.R 1550 dated 23rd October, 1976 and were last amended *vide* notification No. 74/2005-Customs (N.T.) dated the 30th August, 2005, *vide* number G.S.R. 547(E) dated the 30th August, 2005.